

Telephone/Fax: 011-23328965



IMMEDIATE/ EMAIL
F. No. CEIB/CS-5(7)/Trg-NLU/2020-21
Government of India
Ministry of Finance
Department of Revenue

Central Economic Intelligence Bureau

6th & 8th Floor, B-wing,
Janpath Bhawan, Janpath,
New Delhi,

Dated: 28th May, 2021

TRAINING CIRCULAR

Sub: Training programme on “Legal Aspects & Legal Matters” at National Law University, Delhi for the Financial Year 2020-2021- reg.

A three day training programme on “Legal Aspects & Legal Matters” is scheduled to be conducted by National Law University, Delhi, Sector-14, Dwarka, New Delhi – 110078 from 16th to 18th June 2021 for IRS officers of the rank of Assistant Commissioner/Assistant Director to Principal Commissioner / Principal Director, and Officers of equivalent rank of ED, FIU, SFIO, CEIB, DRI, DGGI, NCB.

2. Duration & Schedule of the Course:

Duration: 3 days

Schedule: 16th to 18th June 2021 (Enclosed as Annexure-A)

3. Eligibility:

- (i) IRS (Income Tax) officers.
- (ii) IRS (Customs & Indirect Taxes) officers.
- (iii) Other Officers of Rank Equivalent to (i) and (ii) above

4. Course Contents:

Investigation of companies, Serious Fraud and Investigation by SFIO, Detection, Investigation and Prosecution of Account Frauds: Forensic Audit and Law, IBC, Handling Evidence in Tax Cases Law & Practice, International Taxation, Transfer Pricing, FCRA, 2 sessions- GST at work: Issues and challenges; Broader understanding of GST network, GST at work: Issues and challenges; Broader understanding of GST network, PMLA: Issues and challenges, Investigations of cyber offences in India, Admissibility of electronic evidence, Procurement, preservation and presentation of electronic evidence

5. Course Fee: Rs. 17,700/- (inclusive of Taxes) per participant.

6. Mode of Payment of Course Fee:

The course fee has to be paid by the office of the participant **only after confirmation of nomination of participants by CEIB**, which is to be paid through Demand Draft/NEFT in advance.

In case of payment through Demand Draft, it should be drawn in favour of **Registrar, National Law University, Delhi**. Following are the bank account details for NEFT/RTGS:

Name of the Account Holder : National Law University Project and Training
Bank Name : UCO Bank
Account No. : 18710110012215
IFSC Code : UCBA0001871
MICR Code : 110028051
Type : Saving

7. Nominations:

- a) It is requested to circulate the Training Circular among all eligible officers and nominate eligible officers, one as 'main' and others as 'reserve' from each office for the said course.
- b) The supervisory officers of the participants are to send the willingness & nomination of the participants, **by email only**, directly to the Bureau, under the intimation to their Cadre Controlling Authority.
- c) Following details of the participants are to be provided by email at ad3-ceib@gov.in to Shri Nitish Kumar, Assistant Director (Coordination) **latest by June 12, 2021:**
 - (i) Name and Designation
 - (ii) Office (With Postal Address)
 - (iii) Telephone/ Mobile No and Fax No.
 - (iv) E-mail Id

8. Liaison officer of Central Economic Intelligence Bureau:

Name : Shri Nitish Kumar, Assistant Director (Coord.)
Mobile No : 7736756700
E-Mail : ad3-ceib@gov.in

9. Confirmation of the Nomination:

- a) The nominations should be **sent to Central Economic Intelligence Bureau and not to the Institute** directly. The officers shortlisted by the Bureau for participation in the programme shall be intimated to the concerned office and officers by this Bureau in due course.
- b) Head of the office is requested to relieve nominated officers for the training programme only after receiving confirmation of acceptance of their nominations from this Bureau.



(Rohit Singhal)

Additional Director (Coord)

To

All Convener REICs, All Pr. Chief Commissioners / Chief Commissioners / Director Generals Central Excise, Customs & Central Goods and Service Tax and All Pr. Chief Commissioners/Chief Commissioners / Director Generals Income Tax, DGGI, NCB, DRI, ED, FIU-Ind, SFIO, CBDT, CEIB & CBIC website, Pr. Commissioners / Commissioners Central Excise, Customs & Central Goods and Service Tax / Pr. Commissioners of Income Tax / Commissioners of Income Tax (By E-mail).